

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-364-2020

Dr. Claude Alvares & Ors. ... Petitioners
Versus
Village Panchayat of Parra & Ors. ... Respondents

Mr. C. A. Ferreira and Ms. Anamika Gode, Advocates for the
Petitioners.

Mr. Deep Shirodkar, Additional Government Advocate for Respondent
Nos.2 and 5.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 2nd December, 2020

P.C.

Heard Mr. C. A. Ferreira alongwith Ms. Anamika Gode for
the Petitioners.

2. Issue notice to the Respondents, returnable on 21st
December, 2020.

3. Mr. D. Shirodkar, learned Additional Government Advocate
appears for Respondent Nos.2 and 5.

4. The Petitioners to take steps to serve the remaining
Respondents.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*